

had also represented to Government that the operation of the statutory orders for supply of white printing paper had adversely affected the financial health of the Industry. Taking into account the difficulties faced in the effective implementation of the scheme and recognising the need to maintain adequate supplies to the educational sector, Government have decided to introduce an alternative scheme for this purpose. The Paper (Regulation of Production) Order, 1978, and the Paper (Control) Order, 1979, have therefore been repealed with effect from 22nd January, 1987.

(c) and (d) As a measure towards optimum utilisation of manufacturing facilities and with a view to encouraging a larger volume of production, Government had decided in February, 1985, to give full flexibility to the paper and paper-board manufacturers to take up production of any variety of paper and paper grade pulp, including paper board/straw board, within their overall licensed capacity in line with the market demand. This flexibility is intended to facilitate fuller utilisation of installed capacity resulting in higher volume of production at reduced costs. Having regard to this position, and the capacity already installed and under implementation by the Industry, no difficulty is anticipated in ensuring the supply of white printing paper to the educational sector.

Foreign collaboration for manufacture of sports shoes

2064. SHRI DINESH SINGH :
SHRI JAIDEEP SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) the details of the foreign collaboration approved by Government to manufacture special sports shoes in India;

(b) whether Government are considering to reduce the export obligation incorporated in the foreign collaboration agreement approved by Government; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The Government have granted Foreign Collaboration approvals for sports footwear to two companies viz. M/S. Burrough Welcome Ltd. with 50% export obligation and M/S. Bata India Limited with 75% export obligation. M/s. Burrough Welcome Ltd. have, however, dropped the project. The Government do not as a matter of policy disclose financial details regarding the terms and conditions of foreign collaboration in public interest.

(b) and (c) A representation for reduction in Export Obligation has been received from M/s. Bata India Limited and the same will be examined on merits.

Postal facilities in Noida

2065. SHRI ARIF MOHAMMAD KHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether postal facilities are inadequate in Noida; and

(b) if so, the action proposed to in-
bring about improvement in the facilities ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir.

(b) Does not arise.

Setting up of gas-based petrochemical complex in Gujarat

2066. SHRI -RANJIT SINGH GAEKWAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether Gujarat Government had submitted a revised application in October